

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**CONTEMPT PETITION (C) NO.180/00036/2018 IN
O.A. No. 180/347/2015**

Monday, this the 2nd day of July, 2018.

CORAM:

**HON'BLE Dr. K.B. SURESH, JUDICIAL MEMBER
HON'BLE Mr. E.K. BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

Sulochana E.N, 51 years,
W/o. Sali T.K.,
Hostel Warden, Sports Authority of India,
Sports Training Centre,
Lakshmibai National College of Physical Education (LNCPE),
Karyavattom, Thiruvananthapuram.
Residing at : C/o. R. Radhakrishnan, Kovilakathu,
Kottamkulangara, Avalukunnu (P.O),
Alappuzha District. - Petitioner/
Applicant in the O.A

[By Advocate Mr. T.C. Govindaswamy]

Versus

1. Smt. Neelam Kappor,
Director General, Sports Authority of India,
Jawaharlal Nehru Stadium Complex (East Gate),
Lodhi Road, New Delhi – 110 003.
2. Shri Sanjay Saraswat,
The Director (Personnel), Office of the Director General,
Sports Authority of India, Jawaharlal Nehru Stadium Complex
(East Gate), Lodhi Road, New Delhi – 110 003. - Respondents/
Respondents in the O.A

[By Advocate Mr. Govindh K. Bharathan, Senior]

The Contempt Petition (Civil) having been heard on 02.07.2018, the Tribunal on the same day delivered the following:

O R D E R :(Oral)

Per: Dr. K.B. Suresh, Judicial Member

Learned counsel for the respondents produced Office Order No. 205/2018 granting benefits to the petitioner.

2. Therefore, with liberty, Contempt Petition is closed. Notices stand discharged. No order as to costs.

(Dated, this the 2nd July, 2018.)

**(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(Dr. K.B. SURESH)
JUDICIAL MEMBER**

Annexures of the Petitioner

Annexure P-1 : A true copy of the order dated 05.06.2017 in the above O.A No. 180/00347/2015, rendered by this Hon'ble Tribunal.

Annexure P-2 : A true copy of the communication to the Principal of the Institution in which the Petitioner has been working as per letter dated 29.06.2017.

Annexures of the respondents

Annexure R-1A : A photocopy of the order No. 205/2018 dated 04.06.2018.
